File No. 13(29)2019/Milk/RCD/FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
Regulatory Compliance Division
FDA Bhawan, Kotla Road, New Delhi-110002

Dated: 21st May, 2020

ORDER

Subject: Directions regarding display of “Date of Manufacturing” and “Best before Date” in case of sweets - reg.

Reference is invited to FSSAI Order of even number dated 24.2.2020 on the subject mentioned above. In view of disruption and lockdown due to Covid19 pandemic in the country, it has been decided to extend the date of enforcement for display of “Date of Manufacturing” and “Best before Date” of non-packaged/loose sweets on their container/tray at the outlet for sale from 1st June, 2020 to 1st August, 2020.

2. This issues with the approval of the competent authority in exercise of powers vested under Section 16(5) of the Food Safety and Standards Act, 2006.

(Shobhit Jain)
Executive Director (RCD)

To,

1. Commissioner of Food Safety of All States/UTs
2. All Central Licensing Authorities
3. CITO, FSSAI: For uploading this order on FSSAI website